

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT NO II**

(42) C.P.(IB)-3504(MB)/2019

CORAM:

**SHRI RAVIKUMAR DURAISAMY  
MEMBER (Technical)**

**SHRI. RAJASEKHAR V. K  
MEMBER (Judicial)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **04.02.2020**

NAME OF THE PARTIES: Nanda R Bajaj Sole Proprietor of NRB Traders  
V/s  
Eurolife Healthcare Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Counsel for the Parties present.
2. List this matter on **14.02.2020** for filing consent terms.

Sd/-

**RAVIKUMAR DURAISAMY  
MEMBER (Technical)**

04.02.2020  
Jd

Sd/-

**RAJASEKHAR V. K  
MEMBER (Judicial)**